

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 399/2025

ROOP REKHA VERMA & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION, IA No. 102031/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 102032/2025 - STAY APPLICATION)

Date : 02-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) :

Dr. S. Muralidhar, Sr. Adv.
Mr. Sanbha Rumnong, Adv.
Mr. M.F. Philip, Adv.
Ms. Lija Merin John, Adv.
Ms. Ninni Susan, Adv.
Mr. Togin M. Babichen, Adv.
Ms. Purnima Krishna, AOR

For Respondent(s) :

UPON hearing the counsel, the Court made the following
O R D E R

Re-list in the week commencing 13.05.2025.

In the meanwhile, an advance copy of the present writ petition will be served on the nominated/standing counsel for the State of Uttar Pradesh.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR